

ANNEXURE 2

Name of Corporate Debtor: Cengres Tiles Limited; Date of commencement of CIRP: 27 April, 2022; List of Creditors as on: June 27, 2022.

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	State Bank of India	07.05.2022	453,078,262.87	453,078,262.87	Loan			No	66.4	0	0	0	0	
2	Axis Bank Limited	09.05.2022	229,214,096.00	229,214,096.00	Loan			No	33.6		0	0	0	
3	Edelweiss Asset Reconstruction Company Limited	27.05.2022	65,779,775.66	-	Loan			No	-		0	0	65,779,775.66	Claim is under verification
	Total		748,072,134.53	682,292,359				0	100	0	0	0	0	

Note 1:

The said claim is submitted against a loan facility availed by the Corporate Debtor.

Note 2:

The said claim is submitted against a loan facility availed by the Corporate Debtor.

Note 3:

The said claim requires clarification as Swastik Ceracon Limited is under CIRP and Cengres Tiles Limited was a coborrower

Interim Resolution Professional

In the matter of Cengres Limited

Navin Srichand Kanjwani

Registration Number - IBBI/PA-002/IP-N00347/2017-18/10997

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Process specific address for correspondence:

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Process specific e-mail ID for correspondence – cirp.schema@gmail.com

Date: 27 June 2022

Place: Ahmedabad